

(b) if so, whether Government have any plan to evolve some uniform policy, without giving preference to foreign degree holders to solve the unemployment problems?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA)

(a) No, Sir.

(b) Does not arise.

Judgement of Madhya Pradesh High Court in Regional Language

4142. SHRI G C DIXIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the percentage of the judgements of the High Court of Madhya Pradesh which have been brought out in the regional language of the State, and

(b) the time by which all such judgements would be brought out in the regional language of the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) Under article 348(2) of the Constitution of India and Section 7 of the Official Languages Act, 1963, the initiative for the use of Hindi or any other language used for any official purposes of a State in the High Court having its principal seat in that State for proceedings or judgments, decrees or orders has to come from the State Government. On the request of the State Government of Madhya Pradesh, the consent of the President has so far been accorded for the use of Hindi, which is the official language of that State, in the proceedings, excluding judgments, decrees or orders, of the Madhya Pradesh High Court.

भारत में विवाह की रस्म पर टिप्पण और चेम्बर्स एनसाइक्लोपीडिया, 1967

3143. श्री अनादि चरण दास: क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार का ध्यान चेम्बर्स एनसाइक्लोपीडिया, 1967 के नए संस्करण के पृष्ठ 108 पर 'एडम्स मेरीज' विवाह शीर्षक के अन्तर्गत प्रकाशित टिप्पण की ओर दिलाया गया है जिसमें लिखा है कि भारत और एशिया में लोग अपने अतिथियों का प्रमत्न करने के लिए अपनी पत्नियाँ अर्पित करते हैं, और

(ख) यदि हाँ तो सरकार ने इन बातों को लोप के लिए उपरोक्त एनसाइक्लोपीडिया में संशोधन करने हेतु उसके सम्पादकों के साथ वार्तालाप करने के लिए क्या कार्यवाही की है ?

गृह मंत्रालय और कार्यालय विभाग में राज्य मंत्री (श्री राम निवास मिर्दा) :

(क) सम्बन्धित हवाला चेम्बर्स एनसाइक्लोपीडिया 1967 के खंड 9 के पृष्ठ 108 पर विवाह संबंधी एक लेख का है जिसकी ओर सरकार का ध्यान दिलाया गया है ।

(ख) एनसाइक्लोपीडिया के प्रकाशकों से अप्रतिजनक कथनों का लोप करने के लिए वार्तालाप की जा रही है ।

Demand for bonus by A.I.R. staff

4144 SHRI SUKHDEO PRASAD VERMA:
SHRI R. S. PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the National Federation of All India Radio employees has demanded bonus for the All India Radio staff; and

(b) if so, the reaction of Government in this regard?